

## **NOTICE**

Please take notice that WP(C)/6838/2011 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. on 17.06.2022 at 10:30 AM in Court No.-19.

By Order,

Dated the 17<sup>th</sup> June, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Friday The 17<sup>th</sup> June 2022**  
**COURT NO. 19**  
**SINGLE BENCH (BENCH ID-24735)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE KAILASH PRASAD DEO**

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**Orders**

1	W.P(C)/6838/2011	DILIP KUMAR AND ORS <b>vs</b> BADRI NARAYAN BHAGAT AND ORS	AMIT KUMAR DAS ARBIND KUMAR CHANDRAJIT MUKHERJEE	SARITA GUPTA
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IA NO, 2739/2017 (For SUBSTITUTION)  
CODE OF CIVIL PROCEDURE, 1908